

# **Central Administrative Tribunal**

## **Principal Bench, New Delhi**

OA No.129/2016

New Delhi, this the 12th day of January, 2016

## **Hon'ble Dr. Brahm Avtar Agrawal, Member (J)**

Smt. Sushma Rani, age about 42 years  
W/o Late Shri S.K. Singh, he was working as watchman  
R/o H.No. P-156/5, WAC Quarters  
Subroto Park, New Delhi ...Applicant

(By Advocate: Mr. Santosh Kr.Suman)

## Versus

1. The Commanding Officer (Headquarter), Ministry Of Defence  
W.A.C(U) AF,  
Subroto Park, New Delhi-110010
2. Sq. Leader (Incharge)  
Administration Officer, Airforce  
West Commanding Office  
Subroto Park, New Delhi. ... Respondents.

## **ORDER (ORAL)**

Learned counsel for the applicant submits that he would like to withdraw the instant OA, with liberty to file fresh one in a modified form.

The OA is dismissed as withdrawn with liberty as aforesaid.

**(Dr. Brahm Avtar Agrawal)**  
**Member (J)**

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